## Annexure 1

Name of the corporate debtor: Pebble Glossy Metals Private Limited

Date of commencement of CIRP: 30-11-2021

List of creditors as on: 07-01-2021

SI. No.	Details of Claimant		Details of claim received		f operational creditors (Government Dues)  Details of claim admitted				Amo unt of	Amount of any mutual	Amount of claim under	Amount of claim not admitted	Remarks , if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related Party?	% of votin g share in CoC, if appli cable	conti ngent claim	dues, that may be setoff	verification		
1.	Department of Trade &Taxes/ Delhi VAT	Govt. of NCT of Delhi	21/12/2021	17,86,45,991	12,35,65,545	Operati onal	No	99.66	NIL THE PROPERTY OF THE PROPER	SHU GUA NSOLVENCY NSOLVENCY NSOESSIONAL	N.A.	5,50,80,446	The received claim is not in the prescribe d form i.e Form B of Schedule of IBBI (Insolven cy Resolution Process for Corporate Persons) Regulations, 2016

										and the claim of Rs.5,50,8 0,446 arises after CIRP Commen
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